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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/70/2016
NAME OF THE PETITIONER(S) : M.S.D. Chandrasekar Raja
NAME OF THE RESPONDENT(S) : M/s Jayabharath Textiles Private Ltd and another
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

(1)	T.V.P. Sai Vihari Mr Kumar Pal Chopra	Counsel for R2	T.V.P. Sai Vihari
2)	Thiriyambak Kannam Senior Counsel R. Murari	Counsel for Petitioners	

ORDER

Shri R Murari, senior counsel for petitioners present. Shri T V P Sai Vihari, representing counsel for R2 present. At the request of both the counsel, time enlarged for submitting arguments. Put up on **15.03.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)